

tion schemes have been sanctioned for West Bengal :—

Name of Scheme	Capacity (MW)
1. Baidel Thermal Station Extension (1 × 200MW)	200
2. Kolaghat Thermal Power Station (3 × 200MW)	600
3. Jaldhaka Hydro Electric Scheme Stage II (2 × 4MW)	8
4. Rinchington Hydro Electric Scheme Stage II (2 × 1MW)	2

In addition, project reports for the Santaldih Thermal Power Station Extension (1 × 200 MW), Durgapur Coke Oven Thermal Station Extension (1 × 200 MW) and Durgapur projects Limited Extension 1 × 110 MW have been received and are under examination.

Places for Oil drilling in West Bengal

3748 SHRI A. K. M. ISHAQUE : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of places in West Bengal considered from time to time for oil drilling during the last three years ;

(b) whether drilling has started in these areas, and

(c) if not, the reason thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) The places in West Bengal considered for drilling of exploration wells for oil and gas during the last 3 years are:

1. Bakultala area, 24 parganas Distt.
2. Chaitanyapur area, Midna pur Distt.
3. Bodra area, 24 parganas Distt
4. Galsu area, Burdwan Distt.

(b) and (c). Preparatory work for taking up drilling in some of the areas is in hand. Some further seismic survey work is also necessary in some of the areas. Drilling

has, therefore, not been started in these areas yet.

Production of Drugs for Captive Consumption by Drug Firms

3749. SHRI K. S. CHAVDA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether some of the drug manufacturing firms are producing certain bulk drugs which they are using entirely for captive consumption and are not supplying any quantities thereof to other non-associated formulators; and

(b) if so, whether Government would consider the desirability of compelling such firms under the powers vested in Government under the Drugs (Price Control) Order, 1970 to supply certain percentage of production of bulk drugs to non-associated formulators ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) It is likely that some of the drug manufacturing firms producing bulk drugs are using their bulk drugs production entirely for captive consumption.

(b) Conditions are being usually imposed now in the industrial licences that a specified percentage of bulk drug production would be made available to non-associated formulators. The relevant provision under Drug (Prices Control) Order 1970 however requires that an order thereunder specify the formulators to whom any manufacturer of bulk drugs should sell the specified bulk drugs

Study of the Export Performance by Drug Manufacturing Firms

3750. SHRI K. S. CHAVDA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any study in depth has been made of the export performance of the Drugs Manufacturing firms, particularly those with foreign equity exceeding 26 per cent;

(b) if so, what are the conclusions; and

(c) if not, whether Government would arrange for such study for the purpose of finding out whether the experts made are in the best interests of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN):

(a) to (c). Details of exports made by drug firms with foreign equity exceeding 26 per cent are being collected for undertaking the study.

Permanent Absorption of Casual Labour on Southern Railway

3751. SHRI THA KIRUTTINAN: Will the Minister of RAILWAYS be pleased to state :

(a) the total number of casual labour working for more than three years but not yet permanently absorbed in Southern Railway and other Railways; and

(b) the time by which Government propose to absorb them permanently ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) On all Railways the number employed on daily wages and on Central Pay Commission scales together is about 39,000. The number on Southern Railway is about 8,000.

(b) Casual labourers as are found suitable by Screening Committees are already considered for regular posts as and when vacancies arise but the absorbing potential against regular posts is limited.

गुजरात में आर्थिक स्तर पर तेल का उत्पादन

3752. श्री चन्नु जाल चन्दाकर : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात में उन लगभग 100 नये कुओं में तुरन्त ही आर्थिक स्तर पर तेल का उत्पादन करना आरम्भ कर दिया गया है जहाँ पहले तेल उत्पादन के केवल प्रयोग ही किये जा रहे थे;

(ख) यदि हाँ, तो प्राथमिक कारण क्या हैं कि तेल का उत्पादन होने की आशा है; और

(ग) तेल के उत्पादन की बढ़ाने तथा कुओं के विकास के लिये क्या कार्यवाही की गई है ?

पेट्रोलियम और रसायन मंत्रालय में राज्य मंत्री (श्री शाहनावाज खान) : (क) और (ख). उत्तरी गुजरात के क्षेत्रों में लगभग 100 नये कुओं से ले, इन समय लगभग 25 कुओं में परीक्षण उत्पादन हो रहा है और इन में से प्रति दिन लगभग 350 मीटरी टन कच्चा तेल निकल रहा है। तेल तथा प्राकृतिक गैस प्रायोग ने इन क्षेत्र के कुछ कुओं में 1974-75 के दौरान पूरा उत्पादन करने की योजना बनाई है। वर्ष 1974-75 के दौरान नये कुओं से प्रतिदिन 1000-1200 मीटरी टन के अनिश्चित उत्पादन की संभावना है।

(ग) उत्पादन बढ़ाने तथा नये कुओं का विकास करने के लिये उठाये गये कदमों में "आपरेशन साफ-प्रायल" नामक योजना, जिस में 57 कि० मी० पाइप-लाइन का विस्थापन जाना तथा रज एकलए केन्द्र प्रादि का निर्माण किया जाना शामिल है, की कार्यान्वितन शामिल है। इसके अनिश्चित, उत्पादन को बढ़ाने के लिये कदम उठाये जा रहे हैं, उन में पृथक कृषा-मूत्र प्रनिष्ठान का निर्माण, कुवियन नेल उठाये के लिये सकर राइ पम्पो की स्थापना, वर्तमान प्रनिष्ठानों का विस्तार तथा नये उत्पादन प्रनिष्ठानों का निर्माण किया जाना शामिल है।

Submission of Monthly Returns by Drug Firms to D. G. T. D.

3753. SHRI SOMCHAND SOLANKI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether monthly return of production to be submitted by the drug manufacturing firms to the D.G.T.D. is simply meant for statistical purposes;

(b) whether it indicates names and production of each item separately ;